

5283. **SHRI INDRAJIT GUPTA:**  
**SHRI VIJAY KUMAR**  
**YADAV:**  
**SHRI SUDHIR GIRI:**  
**SHRI SUDARSAN**  
**RAYCHAUDHURI;**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Uttar Pradesh Administration refused to give permission to hold an anti-communal rally at Varanasi on February 2, 1993 which was being organised by a number of political parties; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). As per information furnished by the State Govt. of Uttar Pradesh, an application for holding a rally by the national campaign committee of 13 political parties on 2nd February 1993 at bania bagh, Varanasi against communalism was submitted by Shri Parch NARAIN Singh, Ex-MP on 16.1.93 according to which former Prime Ministers Shri VP. Singh and Shri CHANDRA SHEKHAR, former chief Minister of U.P., Shri Mulayam Singh Yadav, Chief Minister of West Bengal Shri Jyoti Basu and chief Minister of Bihar, Shri Lalu Prasad Yadav etc. were scheduled to address the rally. The state government felt that the communal situation of Varanasi City at that time was volatile and not conducive to holding rallies and accordingly permission was not granted.

**Rehabilitation of Refugees in**  
**Kumaon U.P.**

5284. **DR. RAMESH CHAND**  
**TOMAR:**

Will the Minister of HOME AFFAIRS be pleased to state;

(a) the number of refugees from Bengal rehabilitated in the kumaon region of Uttar Pradesh;

(b) the details of facilities provided to them;

(c) the expenditure incurred by the government on their rehabilitation during the last three years;

(d) whether the Government propose to take special measures for education and employment of these refugees;

(e) if so, the details thereof; and

(f) the present status of their citizenship?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) 3052 migrant families from the erstwhile East Pakistan were rehabilitated in the Kumaon region of U.P.

(b) and (c). 2959 migrant families were resettled in agriculture and 97 families in small trade/business. From 1952 to March 1993 Rs. 84.62 lakhs including Rs. 1.57 lakhs during last three years were spent on the resettlement of these families.

(d) and (e). The level of education of these migrant families is equal to that of other normal citizens in India and as such there is no special programme of education or employment for these families.

(f) So far 236 of these families have acquired Indian citizenship.